

Seventeenth Loksabha

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Title: Issue of releasing water from the Mullaperiyar dam, Kerala.

**ADV. DEAN KURIAKOSE (IDUKKI):** Sir, I would register my strong protest that we have regarding the opening of shutters of Mullaperiyar dam. They are regularly opened in night time without any information and intimation.

Sir, as per the Supreme Court judgement, 142 feet is the maximum water level that has to be fixed. Yesterday also, in evening time, 7,000 cusecs of water have been released. The people living in the downstream are suffering a lot. I do not know what constraints they are facing to open the shutters in day time. I am requesting our Tamil Nadu friends, through you, that it should be treated as a humanitarian issue.

The fact is that the dam is unsafe. Let us have a discussion for a new dam. We have already supported the Dam Safety Bill in the context of safety. So, I am appealing to our Tamil Nadu Government to have a discussion for constructing a new dam.